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Central Administrative Tribunal Principal Bench, New Delhi.

CP-254/2005 OA-2776/2004

New Delhi this the 10th day of August, 2005.

Hon'ble Shri V.K. Majotra, Vice-Chairman(A) Hon'ble Shri Shanker Raju, Member(J)

Sunil Kumar Sinha, S/o late Sh. M.P. Sinha, R/o WZ 745 E Dada Dev Road, Palam Village New Delhi-45.

Petitioner

(through Sh. B.B. Raval, Advocate)

Versus

- Sh. V.K. Duggal, Secretary, Ministry of Home Affairs, Government of India, North Block, New Delhi.
- Sh. E.S.I. Narasimhan, Director Intelligence Bureau, Ministry of Home Affairs, Government of India, 35, S.P. Marg, Delhi-21.

Respondents.

(through Sh. M.K. Bhardwaj, proxy for Sh. A.K. Bhardwaj, Advocate)

Order (Oral)

Shri Shanker Raju, Member(J)

In the light of stay granted by the Delhi High Court in W.P.© 10841/2005, the present C.P. is dropped. Notices are discharged. However, liberty is accorded to the parties to revive the same at an appropriate time.

(Shanker Raju)
Member(J)

(V.K. Majotra) Vice-Chairman(A)

/vv/